

**Central Administrative Tribunal  
Principal Bench**

**CP- 71/2018  
OA- 4059/2017**

New Delhi, this the 18<sup>th</sup> day of February, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)**  
**Hon'ble Mr. S.N. Terdal, Member (J)**

Ms. Sarmila Devi,  
D/o Shri Hosiar Singh,  
Aged about 38 years,  
R/o C-161, Gali No.14/3,  
Sadh Nagar, Palam Colony,  
New Delhi-45

- Applicant

(By Advocate: Mr. Ranjit Sharma)

Versus

1. VK Singh, Chairman,  
Delhi Subordinate Services Selection  
Board (DSSSB) through its Secretary,  
AT: FC-18, Institutional Area,  
Karkardooma, Delhi

2. Soumya Gupta,  
Director of Education,  
Govt. of NCT of Delhi,  
Old Secretariat, Shamnath Marg,  
Delhi-54

- Respondents

(By Advocates: Mr. Anuj Kr. Sharma for respondent no.1  
and Mr. Rohit Bhagat for Mr. Sourabh Chadda for  
respondent no.2)  
)

**ORDER (ORAL)**

**Ms. Nita Chowdhury, Member (A):**

When the matter is taken up, counsel for the  
respondents states that the respondents have provided in  
their compliance affidavit a copy of the order dated

24.01.2019 in which on completion of necessary formalities, the applicant has been given an offer of appointment. Hence, in view of the substantial compliance with the order of this Tribunal, CP is closed. Notices are discharged.

2. However, liberty is given to the applicant to challenge any order, if so inclined, in accordance with law.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

/lg/